

## Got a KYC Update Alert from Your Bank?

No worries - Keeping KYC up-to-date ensures uninterrupted banking services.

# Updating your KYC is as easy as making noodles!



## How?

**In case of 'No Change in KYC' or 'Change only in Address', self-declaration through any of the following**

- Registered Email-ID/Mobile number
- Online Banking/Mobile Banking
- ATM
- Bank's Business Correspondents (BCs)
- Letter, etc.

**Update other changes in KYC details using**

- Aadhaar OTP based e-KYC
- Video KYC (wherever provided)

**Or**

By submitting a copy of your updated **Officially Valid Document (OVD)\*** at the bank branch

\*OVD: Passport/Driving Licence/Voter ID Card/Aadhaar Card/NREGA Job Card/letter issued by National Population Register (NPR)

## KYC is now Quick and Simple

Update KYC through bank-authorised channels only.

**Did you know?** KYC updated with one bank, gets updated in all your other banks/financial institutions, through CKYCR.



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